

ITEM NO.7

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 5013-5014/2015

(Arising out of impugned final judgment and order dated 16/12/2014 in SA No. 383/2014,16/12/2014 in SA No. 74/2014,16/12/2014 in SA No. 380/2014,16/12/2014 in SA No. 384/2014,16/12/2014 in SA No. 75/2013 passed by the High Court Of Uttarakhand At Nainital)

M/S. GUJARAT AMBUJA EXPORTS LTD & ANR. Petitioner(s)

VERSUS

STATE OF UTTARAKHAND & ORS. Respondent(s)

(with office report)

WITH

SLP(C) No. 5732-5733/2015

(With Interim Relief and Office Report)

SLP(C) No. 5754-5756/2015

(With Interim Relief and Office Report)

SLP(C) No. 6828-6831/2015

(With Interim Relief and Office Report)

SLP(C) No. 7414/2015

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

SLP(C) No. 7701-7704/2015

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

Date : 31/03/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA

HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.
Mr. Ashok K. Parija, Sr. Adv.
Mr. Ramesh Singh, Adv.
Mr. P. S. Sudheer, Adv.
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Raj Kumar Kaushik, Adv.
Mr. Dhananjaya Mishra, Adv.
Mr. Tarun Patnaik, Adv.

Mr. A.K. Ganguli, Sr. Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Aniruddha P. Mayee, Adv.

For Respondent(s) Mr. Harin P. Raval, Sr. Adv.
Mr. P. Vishwanathan Shetty, Sr. Adv.
Mr. Avtaar Singh Rawat, Sr. Adv.
Mr. Rahul Verma, Adv.
Mrs. Veena Madhavan, Adv.
Mr. Anirudh Sharma, Adv.
Ms. Divya Anand, Adv.
Mr. Nipun Saxena, Adv.
Mr. Ambhoj Kumar Sinha, Adv.
Mr. Sudarshan Singh Rawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Dushyant Dave, learned senior counsel for the petitioners started his arguments at 2.00 P.M. and was on his legs when the Court rose for the day, leaving the matters Part-Heard.

List the matters as Part-Heard on 22.04.2015 at 2.00 P.M.

(VINOD KR. JHA)
COURT MASTER

(TAPAN KUMAR CHAKRABORTY)
COURT MASTER